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Title: Need to provide revival package for Public Sector Undertakings in Ernakulam, Kerala.

श्री हिबी ईडन (एरनाकुलम): अध्यक्ष महोदय, मैं आपको बहुत-बहुत धन्यवाद देता हूँ। आपने मुझे एक और मौका दिया है, इसके लिए शुक्रिया अदा करना चाहता हूँ।

माननीय अध्यक्ष: माननीय सदस्य को मैंने तीसरी बार मौका दिया है।

श्री हिबी ईडन: अध्यक्ष महोदय, आप युवाओं को आगे बढ़ाने के लिए बहुत कोशिश कर रहे हैं। आपको बहुत-बहुत धन्यवाद, it is quite unfortunate to understand that the Government is privatizing the Public Sector Undertakings of this country. Even the shares of companies procuring huge profits are being sold. These PSUs are the wealth of our nation.

Kochi is the commercial capital of Kerala and there are many public sector companies like Cochin Shipyard, Cochin Port, Kochi Refinery, Hindustan Machine Tools (HMT), Fertilisers and Chemicals Travancore Ltd. (FACT), LNG Terminal etc. Cochin shipyard is one of the oldest and the first greenfield shipyard in India. It is also the most modern shipbuilding yard at present. The prestigious warship, INS Vikrant was built in Cochin Shipyard. The Government has already sold 25 per cent share of Cochin Shipyard, even though it is a profit-making company. The Government should include Cochin Shipyard in the tendering process for Landing Platform Dock (LPD). But currently the Government has eschewed from doing so.

Cochin port was one of the major ports in Kerala which in due course of time has lost its charm due to the inception of new ports and

terminals. It was an important centre for Indian spice trade. Now the facilities in this port are insufficient to handle bulk cargos. The deficiency of equipment, employees, godowns and storage capacity are the cardinal challenges to handle bulk cargos in the port.

Sir, BPCL Kochi Oil Refinery is one of the biggest and profitable refineries in India. A petrochemical park has already been proposed, which had taken a back seat owing to lack of land, is currently on the road to actualization, as it sits with the Central Government. In order to create more MSME units using byproducts of Kochi Refinery, it needs more investments in projects which will garner increased employment opportunities for youngsters.

Sir, out of six HMT units in India, HMT Kalamassery is the only profit-making unit. But this particular unit is not getting sufficient working capital to complete its current orders. Salary packages of its employees are also outdated. So, the salary packages should be reviewed and new appointments to various posts should be done.

At the last, the Fertilizer and Chemicals Travancore Ltd. (FACT) is a pride of Kerala which has immensely contributed to agricultural and social progress of our nation. They have availed a loan of Rs.1000 crore from the Government of India. I request the Government to convert this amount as a grant to FACT and it should be waived off. The Government should also provide a special package for the revival of FACT.

Sir, these are the major PSUs which need serious consideration from the Government of India. Thank you, Sir.

माननीय अध्यक्ष: श्री एन. के. प्रेमचन्द्रन को श्री हिबी ईडन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है ।

13.00 hrs

*The Lok Sabha then adjourned for lunch
till Fourteen of the Clock*

14.00 hrs

*The Lok Sabh reassembled after lunch at Fourteen of the Clock
(Hon. Speaker in the Chair)*

MATTERS UNDER RULE 377*

माननीय अध्यक्ष : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा, जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है और जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर मामले का पाठ व्यक्तिगत रूप से सभा पटल पर भेज दें । केवल उन्हीं मामलों को सभा पटल पर रखा जाएगा जिनके लिए मामले का पाठ निर्धारित समय के भीतर सभा पटल पर प्राप्त हो गया है, शेष को व्यपगत माना जाएगा ।

